

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) No. 176 of 2020

In the matter of:

Hareshbhai Ambalal Patel

Shareholder of Patidar Chemical Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

Present:

For Appellant: Ms. Natasha Dhruman, Advocate.

For Respondent: None.

ORDER

(Through Virtual Mode)

24.03.2021: Respondent has not filed Reply.

None present for Respondent.

List this Appeal 'For Admission (After Notice)' Hearing on **30th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md